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(PART-I, SECTION-1)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 04/ 2009-14

NEW DELHI: the 31st August, 2009

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following corrections / amendments in HBPv1 (including Appendices and ANFs):

1. The description for VKGUY Entry No. 7 of Table 1B of Appendix 37A is corrected to read as:
“FLOURS & MEALS OF OIL SEEDS OR OLEAGINOUS FRUITS OTHER THAN THOSE OF MUSTARD / SOYA BEAN.”
This applies for exports w.e.f. 27.8.2009.
This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(F. No. 01/91/180/ 646 /AM 10/PC3)